

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A. No.
T.A. No.

1233. 198 8

DATE OF DECISION 8.7.88

Shri Naresh Singh

Petitioner

Shri Mukul Talwar,

Advocate for the Petitioner(s)

Versus

Delhi Administration & others

Respondents

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. Justice K. Madhava Reddy, Chairman

The Hon'ble Mr. Kaushal Kumar, Member

1. Whether Reporters of local papers may be allowed to see the Judgement ? *Yes*
2. To be referred to the Reporter or not ? *No*
3. Whether their Lordships wish to see the fair copy of the Judgement ? *No*
4. Whether to be circulated to all the Benches ? *No*

KAUSHAL KUMAR
(KAUSHAL KUMAR)
MEMBER

K. MADHAVA REDDY
(K. MADHAVA REDDY)
CHAIRMAN

8.7.88.

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. CA 1233/88

Date of decision: 8.7.88

Shri Naresh Singh

Applicant

Vs.

Delhi Administration & others-----

Respondents

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman
Hon'ble Mr. Kaushal Kumar, Member

For the Applicant

Shri Mukul Talwar, Counsel

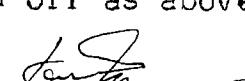
(Judgement of the Bench delivered by Hon'ble Mr.
Justice K. Madhava Reddy, Chairman)

This application under Section 19 of the Administrative Tribunals Act, 1985, is directed against the Show Cause Notice dated 6.6.1988. Instead of submitting a representation as required by the Show Cause Notice, even before any adverse order was made against the applicant, he has moved this Tribunal. Before any order is made, the applicant cannot assume that his representation will be rejected and the action as proposed in the Show Cause Notice will be taken against him. This application is premature. This application is, therefore, rejected on the short ground that the applicant may make a representation in response to the Show Cause Notice without prejudice to his right to file a fresh application under Section 19 of the Administrative Tribunals Act, 1985 if any adverse order is made against him.

2. This application stands disposed off as above.


(KAUSHAL KUMAR)

MEMBER


(K. MADHAVA REDDY)

CHAIRMAN

8.7.88